COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL No. 2 OF 2015 &</u> IA NO. 308 OF 2017 & IA NOS. 19, 20 & 96 OF 2016

Dated: 9th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Anand K.Ganesan Mr. Shubham Arya Ms. Poorva Arya

Counsel for the Respondent(s) : Mr. Sumanta

Mr. Alok Shankar

Mr. Vikrant Pachnanda Mr. Nirivay Gupta for R-2

ORDER

Financial statement of Respondent No.2 to indicate the change in circumstances be filed after serving copy on the other side.

List the I.A. for further hearing on 11.05.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt